

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI. NATIONAL COMPANY LAW TRIBUNAL HELD ON 14/12/16
10.30

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY-MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ MEMBER JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

TCP 219/2016

NAME OF THE PETITIONER(S): PALANISWAMY & ORS

NAME OF THE RESPONDENT(S) SUT SPINNING MILLS ORS

UNDER SECTION : 111

Sl. No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Gautham Kumar
Athiban Vijaya A.K

Counsel for R

[Signature]

ORDER

Counsel for petitioners present. No representation
on behalf of respondents. Counsel for petitioners
prayed sometime for filing additional documents
Time extended at request. Put up on 22.12.2016
at 10.30 A.M.

Ch. Mohd. Sharief Tariq
Member (Judicial).

K. Anantha Padmanabha Swamy
Member (Judicial)